Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.458/2017 in O.A. No.1364/2016

Monday, this the 12th day of March 2018

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

 Ms. Reena Sejwal w/o Sh. Sandeep Kumar Age 29 years
 r/o K-511, Devli Village Deoli, Delhi – 110 062

..Applicant

(Mr. B K Berera, Advocate)

Versus

- 1. Smt. Punya Salila Srivastava, Secretary Directorate of Education Govt. of NCT of Delhi
- Sh. Ashish Chander Verma
 The Chairman
 Delhi Subordinate Service Selection Board
 Govt. of NCT of Delhi
 FC-18, Institutional Area, Karkardooma
 Delhi 110 092

..Respondents

(Mr. R N Singh, Advocate for respondent No.1 - Ms. Sangita Rai, Advocate for respondent No.2)

ORDER (ORAL)

Justice Permod Kohli:

Vide order dated 28.02.2017 passed in O.A. No.1364/2016, following directions were issued:

"4. Accordingly, we dispose of this OA with a direction to the respondents to consider the case of the applicant herein in the light of the aforesaid judgment and in case she is found to be similarly placed then she be extended the same benefits as were granted to the applicants of the above mentioned OAs. In any case decision may be taken by the respondents within a period of sixty days from the date

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of receipt of a certified copy of this order and communicated to the applicant by means of a reasoned and speaking order. No costs."

- 2. Today, Mr. R N Singh, leaned counsel appearing for respondent No.1 has placed on record a copy of memorandum dated 09.03.2018 whereby the offer of appointment has been given to the applicant to the post of Librarian.
- 3. In this view of the matter, nothing survives in this C.P. Proceedings dropped.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

March 12, 2018 /sunil/